

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CORE PETROLEUM LIMITED

1.	Name of Corporate Person	Core Petroleum Limited
2.	Date of incorporation of Corporate Person	27/05/1992
3.	Authority under which Corporate Person is incorporated/ registered	Registrar of Companies - Delhi
4.	Corporate Identity Number of Corporate Person	U23201DL1992PLC048931
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	D-11, Saket, New Delhi - 110017
6.	Liquidation Commencement Date of Corporate Person	7 th January 2021
7.	Name, address, email address, telephone number and the registration number of the liquidator	Mr. Rajendra Prasad Tak Address: 4 th Floor, 3/15, Asaf Ali Road, Delhi - 110002 E-mail Id: rptak@kgsomani.com Telephone: 9313102552 Regn. No.: IBBI/IPA-001/IP-P00526/2017-18/10951
8.	Last date for submission of claims	6 th February 2021

Notice is hereby given that Core Petroleum Limited has commenced voluntary liquidation on 7th January 2021. The stakeholders of Core Petroleum Limited are hereby called upon to submit a proof of their claims, on or before 6th February 2021, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

11.01.2021
New Delhi


RAJENDRA PRASAD TAK
IBBI/IPA-001/IP-P00526/2017-18/10951
Rajendra Prasad Tak
IBBI/IPA-001/IP-P00526/2017-18/10951
4th Floor, 3/15, Asaf Ali Road, Delhi - 110002
For Core Petroleum Limited